

ANNEXURE-1

Name of the Corporate Debtor: MAIYAS RESTAURANTS PRIVATE LIMITED

Commencement of Corporate Insolvency Resolution Process: 01.06.2026

List of Secured Financial Creditors (Other than financial creditors belonging to any class of creditors) as on 07.09.2026

			Details of Claim Filed					Details of Claim Admitted														(Amount in Rs.)
Sl.No.	Name of Authorized Representative	Name of Creditor	Date of Receipt	Principal Amount (Rs.)	Interest Amount (Rs.)	Penalty (Rs.)	Total claim filed (Rs.)	Principal Amount (Rs.)	Interest Amount (Rs.)	Penalty (Rs.)	Total claim admitted (Rs.)	Nature of Claim	Whether related party? (Yes/ No)	% of voting share in CoC	Amount covered by security interest	Details of Security interest	Amount covered by guarantee	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Anoop B, Assistant Branch Manager	Karnataka Bank Limited	19.06.2026	4,85,49,352.24	70,75,355.82	15,85,749.30	5,72,10,457.36	4,85,49,352.24	70,75,355.82	15,85,749.30	5,72,10,457.36	Secured Financial Creditor	No	100%	5,72,10,457.36	Refer to Note below	5,72,10,457.36	NIL	NIL	NIL	NIL	Amount claimed has been verified and admitted based on relevant supporting documents evidencing the claim.
Total				4,85,49,352.24	70,75,355.82	15,85,749.30	5,72,10,457.36	4,85,49,352.24	70,75,355.82	15,85,749.30	5,72,10,457.36			100%	5,72,10,457.36		5,72,10,457.36	NIL	NIL	NIL	NIL	

Note:-
Description of Security

Sl No.		Nature of security for Term Loan	Details	Value (In Lakhs)	Date of Valuation
1		Hypothecated - Fixed Assets	hypothecated existing fixed assets like machinery, equipments, electrical fittings, furnishings etc belonging to M/s Maiyas	274.33	31.03.2019 [w.d.v]
2		Equitable Mortgage- Residential property- Land	Already held equitable mortgage of residential property, land admeasuring 3120 sq.ft and building constructed thereon totally admeasuring 3000 sq.ft bearing Municipal no 342/20 Property ID no 59-112-20, situated at 1st Main, West of Kanakapura Road, 34th Division. VII Block, BBMP Ward No 59 of Yediyur, Jayanagar,	637.8	29.01.2020

Sl No.	Nature of security for Cash Credit	Details	Value (In Lakhs)	Date of Valuation
1	Residential property	security of AEM of the residential property belonging to Mrs. Sunanda S bearing municipal no. 342/20, PID no. 59-112-20,	637.8	29.01.2020
2	Equitable Mortgage - Residential property	Already held Equitable Mortgage by way of deposit of title deeds of Residential Property bearing Municipal No. 342/20 PID No. 59-112-20, 1st B Main Road, 7th Block, Jayanagara West Bengaluru 560082 belonging to Mrs P Sunanda S Maiya, site measuring 3120 sq fts (valued Rs 624.00 lakhs) & building constructed	666.75	10.03.2023
3	Hypothecation - Fixed Assets like Machinery, Equipment, Electrical Fittings, Furnishings etc., belonging to M/s Maiyas Restaurant Private Limited.	Already Hypothecation of Fixed Assets like Machinery, Equipment, Electrical Fittings, Furnishings etc., belonging to M/s Maiyas Restaurant Private Limited.	194.55 (WDV)	31.03.2021